

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-53/ND/2017

In the matter of :

Manish Traders

Vs.

Musical Cafe (P) Limited

..PETITIONER

..RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 08.2.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant :-

For the Respondent/Corporate Debtor : :

For the Intervener :

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 28.2.2018.

List on 28.2.2018.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.2.2018